

OFFICE OF THE CHIEF METROPOLITAN MAGISTRATE, CENTRAL DISTRICT,
TIS HAZARI COURTS, DELHI

DUTY ROSTER FOR THE MONTH OF DECEMBER-2020

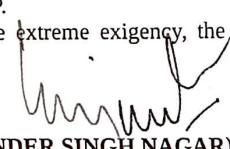
ADDENDUM

To deal with TIP applications pertaining to Central District (judicial District) filed before the Ld. Juvenile Justice Boards I,II & III, the following Ld Metropolitan Magistrates are hereby deputed to visit the following Observation Homes on the days mentioned against their names.

S.N O	NAME OF LD METROPOLITAN MAGISTRATE	DAYS	OBSERVATION HOME
01	Ms. Prigya Gupta, Ld. MM 110/5, Second Floor, B.D. Estate, Timarpur, Delhi. E-Mail Id: mm08centraldistrict.tishazari@gmail.com	03-12-2020 Thursday	OHB-I, Prayas/POS (Pre Lunch) OHB-II & SPYM, Seva kutir (Post Lunch)
02	Ms. Mahima Rai Singh, Ld MM, 10/XII, First Floor, Sanjay Nagar, Near Gulabi Bagh, Delhi E-Mail Id: mahimarai83@gmail.com	10-12-2020 17-12-2020 Thursday	OHB-I, Prayas/POS (Pre Lunch) OHB-II & SPYM, Seva kutir (Post Lunch)
03	Ms. Shama Gupta, Ld MM H. No A-69, Majlis Park, Azadpur, Delhi, E-Mail Id: shamadjs@gmail.com	24-12-2020 Thursday	OHB-I, Prayas/POS (Pre Lunch) OHB-II & SPYM, Seva kutir (Post Lunch)

Note:

1. The Ld JJBs shall give dates as per this table, and shall forward the TIP applications, from their official email ids, directly to Ld Metropolitan Magistrates on duty via email. The JJBs shall also send a copy to the Superintendent concerned. This Roster would operate as standing instructions qua marking of TIP applications, and there would be no separate marking by the undersigned or Duty MM.
2. The CCLs in SPYM shall be brought to OHB-II, Seva Kutir for the purposes of TIP.
3. If any of above Ld. MMs is not available due to ill health or any unavoidable extreme exigency, the Ld. Link Magistrate as per their respective link roster shall perform the duty.


(GAJENDER SINGH NAGAR)
CMM, CENTRAL DISTRICT, DELHI

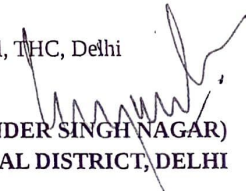
No. 12864-15925/CMM/Central/SS/DR/2020

Dated:

26/11/2020

Copy forwarded for information to:-

1. The Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi.
(Through Ld. Principal District & Sessions Judge (HQs), Delhi.
2. The Ld. Principal District & Sessions Judge (HQs), Delhi.
3. The Ld Officer In-Charge, Pool Car, THC, Delhi
4. The Ld. Secretary, DLSA, Central District, THC, Delhi.
5. The Ld. ACMMs/MMs, Central District, THC and Railway Courts, Delhi
6. The Ld. Principal Magistrates, JJB-I,II & III, Delhi/New Delhi
7. The Director, DWCD, Govt of NCT of Delhi
8. The Director Prosecution, THC, Delhi.
9. The DCsP, Central and North District, Delhi
10. The Secretaries, Bar Association, THC, PHC, KKD, Rohini, Dwarka & Saket Courts, Delhi.
11. The Nazarat Branch and Filing Section O/o Ld. District & Sessions Juge (HQs), Delhi.
12. The AO (J), Computer Branch, Central District, Delhi.
13. The Care Taking Branch, THC, Delhi.
14. The Superintendent Jail, New Delhi/ Law Officer, Tihar Jail/ Lock-Up Incharge, THC, Delhi
15. For uploading on Central Web-site Committee though LAYER.
16. The Cash Branch, THC, Delhi
17. Reader to CMM, Central District, Delhi.
18. The Dealing assistant (Leave), Judicial Branch and Admn. Branch-I,II & III, Central, THC, Delhi
19. The Guard File.


(GAJENDER SINGH NAGAR)
CMM, CENTRAL DISTRICT, DELHI